

materials and other aids being used for the purpose ; and

- iii) Setting up tribunals to the exclusion of jurisdiction of civil courts for dealing with such cases etc.

The amending Bills have already been introduced in the Lok Sabha. Local bodies have denied official connivance in unauthorised constructions.

Improvement in Quality of Life, Environment, Law and Order in the Capital

4890. SHRI G.Y. KRISHNAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any study has been conducted by Government regarding the population of Delhi Metropolitan area which is required to be restricted if the quality of life and environment, law and orders and livelihood of the Capital is to be ensured ; and

(b) if so, the details regarding its findings and reaction of Government thereon ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIK-ARJUN) : (a) and (b) One of the issues being studied in the context of the National Capital Region Plan is the restriction of population in the Delhi Metropolitan area. However, the details are not yet available as the report has not been finalised so far.

Improvement in Quality of Urea Fertilizer

4891. SHRI SUSHIL BHATTACHARYA: Will the Minister of AGRICULTURE be pleased to state whether is any proposal for coating urea with neem cake to improve the quality of fertiliser to conserve appreciably the energy of the fertiliser industry and releasing the by-product of neem oil for the manufacture of soap ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : The

Ministry of Chemicals & Fertilisers have reported that there is no proposal in hand for coating urea with neem-cake. However, the research findings of Indian Council of Agricultural Research have shown that the application of urea mixed with neem-cake improves its efficiency. The farmers are accordingly advised to promote the use of urea mixed with neem-cake for increasing its efficiency.

Expert Committee Report on Government Buildings

4892. SHRI ARJUN SETHI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any Expert Committee of Architects and Engineers was appointed to look into Government buildings that violate the environment and landscape of the area to suggest ways to avoid this in future ; and

(b) if so, the details regarding its findings and reaction of Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF) :

(a) Yes A Group of Experts was constituted under the chairmanship of Chief Architect, CPWD to formulate norms/guidelines and standards for design for construction of public buildings in the country so as to avoid violence to the land scape and the environment.

(b) The Group of Experts have not submitted its report so far,

Environmental Hazards due to Deforestation

4893. SHRI NARAYAN CHOUBEY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that deforestation is going on an ever increasing scale throughout the country ;

(b) whether such deforestations creat enviornmental hazards ;